

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

M.A. No.437 of 2000
(O.A. No. 44 of 1997)

Date of order: 03.08.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G.S. Maingi, Administrative Member

KASHINATH POREY

VS

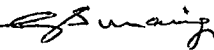
UNION OF INDIA & ORS.

For the Applicant : Mr.B. C. Sinha, counsel

For the Respondents :Mrs. B. Ray, counsel R D E R

O R D E R

Heard the learned advocates of both the parties. This MA has filed for preponing the date of hearing of OA 44/97. We have already fixed the matter for hearing on 20.11.2000 and before that date matter cannot be taken up. So, we fix the date of hearing of this case on 20.11.2000. M.A. is accordingly disposed of.



MEMBER (A)



MEMBER (J)